

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/3609/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 8<sup>th</sup> October, 2020.

Sub:- **Civil vacation and Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/3594/2020 dated 05.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire long Puja vacation w.e.f. 22.10.2020 to 04.11.2020 along with casual leave for three days i.e. on 05.11.2020, 06.11.2020 and 07.11.2020, with station leave permission, from the afternoon of 21.10.2020, after Court hours, till the morning of 09.11.2020. Further, you have been allowed to use the official vehicle, at your own cost, for your movement during that period within the state.

The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/3610-A, dated 8.10.2020**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

2. The Project Manager, Gauhati High Court

**JT. REGISTRAR (VIGILANCE)**

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